NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017 ⁽	-	Hearing	241-242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

15

REPRESENTATION TO WHOM

SIGNATURE

ROOPAVATHY.M.H.

Petitiones

Respondent

RHS

RAGHURAM CADAMBI

& LAKSHMI MENON

For C.KNANDAKUMAR LAW CHAMBERS 9880073412 Lakshni

ORDER

Counsel for petitioner is present. Shri C.K.Nandha Kumar advocate for respondent filed vakalath for R1 to R4 and R10 and R12 along with memo. Petitioner is directed to serve copy of petition along with annexure on counsel for R1 to R4 and R10 and R12 Counsel for petitioner requested the Tribunal to adjourn the matter has her senior counsel is not feeling well. List it on 29/9/2017.

MEMBER(J)

MEMBER(T)